

such Govt. servants to so retire voluntarily; and

- (ii) retirement of Central Govt. servants in Class III services/posts who are not governed by any pension rules after they have completed 30 years of service, if it is necessary to do so in the public interest by giving three months' notice and to confer a corresponding right on such Govt. servants to so retire voluntarily.

The relevant rules were accordingly amended on the 17th May, 1969.

Keeping in view the age of entry for Class I and Class II posts, most of the officers in those classes would have completed about 25 years of service by the time they attain the age of 50 years. In regard to Class III officers, who are covered by the machinery for joint consultation and compulsory arbitration, the amendments have only brought on par those Class III employees who are not governed by any pension rules, with those who are governed by the pension rules under which they can be retired or retire voluntarily on completion of 30 years of qualifying service for pension. They can also seek voluntary retirement after attaining the age of 55 years.

हिन्दी टाइप की मशीनों के कुंजी फलक (की बोर्ड) में किये गये परिवर्तन

3602. श्री रमेश चन्द्र व्यास : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दी टाइप की मशीन की कुंजी फलक में वर्ष 1950 के बाद कितनी बार परिवर्तन किया गया ;

(ख) क्या यह सच है कि हिन्दी टाइप की मशीन के कुंजी फलक में बार-बार परिवर्तन किए जाने से हिन्दी टाइप करने वाले लोगों को बहुत कठिनाई होती है ; और

(ग) क्या सरकार का विचार अंग्रेजी की टाइप मशीन की भांति हिन्दी टाइप की मशीन के लिये एक समान कुंजी फलक की व्यवस्था करने का है ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भक्त दर्शन) : (क) से (ग). 1950 से हिन्दी टाइप मशीनों के कुंजीपटल में पांच बार संशोधन किया जा चुका है। ये संशोधन मुख्य रूप से कुछ सुधार करने तथा मशीनों का प्रयोग करने वालों को हुई कठिनाइयों को दूर करने के लिए आवश्यक थे।

इस कुंजी पटल में और अधिक संशोधन करने का सरकार का कोई प्रस्ताव नहीं है।

Resentment among Employees over Labour/Personnel Policy of Indian Airlines Corporation

3503. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that there is a growing feeling of resentment among the Indian Airlines Corporation employees at the Headquarters because of the repressive and anti-labour personnel policy being pursued by the Director of personnel of the I.C.A. which among other things amounts to unfair labour practice by the management ;

(b) If so, whether a largely attended meeting of the I.A.C. employees under the auspices of the Air Corporation Employees' Union was called to protest against the said personnel policy of the management, after office hours on the 2nd March, 1970 ;

(c) the nature of the employees' demands ; and

(d) the steps being taken to remove grievances of the employees and also to fulfil their demands ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN

SINGH) : (a) Government are not aware of any such situation.

(b) The Corporation have reported that according to their information the meeting held by the Air Corporations Employees' Union after office hours on 7.3.70 in the Airlines House quadrangle was in connection with the current wage negotiations between the Management and the Union.

(c) According to the information of the Corporation, the main demands are :

(i) that the wage settlement with the Air Corporations Employees' Union should not include the Management's proposals relating to improvement in productivity and discipline.

(ii) that the agreement should cover the category of 'aircraft technicians', for whom the Management has recognised another Union, and

(iii) 'Ad hoc' payment of Rs. 40/- per month pending conclusion of wage negotiations.

(d) Negotiations between the Management and the Union were held and conciliation proceedings are now in progress.

Telecommunication Equipment for High speed Transmission

3605. SHRI R. R. SINGH DEO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that essential Telecommunication equipment for high speed transmission of weather forecasting information and a computer for data processing are likely to be had from Netherlands and U.S.A. as gift ; and

(b) if so, the details of these equipments and in which part of the country these equipments will be utilised ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Yes, Sir, Some essential telecommunication equipment for high speed transmission of meteorological data and a tele-

communications computer system are likely to be obtained from the U.S.A. and Netherland respectively, under the Voluntary Assistance Programme of the World Meteorological Organisation.

(b) The details of the equipment are :—

(i) Terminal equipment for meteorological telecommunications (estimated cost 90,000 U.S.A., Dollars) from the U.S.A. ; and

(ii) Telecommunication Computer system (estimated cost 1,200,000 U.S. Dollars) from Netherlands.

All this equipment will be utilised at New Delhi, where a Regional Telecommunication Hub is to be established as part of the World Weather Watch Plan of the World Meteorological Organisation.

शिक्षा नीति में परिवर्तन

3606. श्री यशवंत सिंह कुशवाह : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार बेरोजगारी को समाप्त करने तथा देश के प्रत्येक शिक्षित युवक को आत्म-निर्भर बनाने के उद्देश्य से अपनी शिक्षा नीति में कोई परिवर्तन करने जा रही है ; और

(ख) यदि हां, तो उसका व्योरा क्या है ?

शिक्षा तथा युवक सेवा मंत्री (डा० बी०के० झार० बी० राव) : (क) और (ख). सरकार की नीति शिक्षा संस्थाओं से पास होने वाले विद्यार्थियों और रोजगार अवसरों के बीच उपयुक्त सन्तुलन बनाए रखने का प्रयत्न करने की है, जैसा कि राष्ट्रीय शिक्षा नीति संबंधी सरकारी संकल्प में उल्लेख किया गया है ।